

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-128-2020**

Ramnath Mahadev Sawant ... Petitioner

Vs

Managing Committee of
Shree Durga English School & Ors. ... Respondents

Shri Abhijit Gosavi, Advocate for the Petitioner.

Shri Pravin Faldessai, Additional Government Advocate for the
Respondents No.9 to 12.

Shri C. Padgaonkar, Advocate for the Respondents no.5 & 6.

**Coram :- DAMA SESHADRI NAIDU &
M.S. JAWALKAR, JJ.****Date :- 29 October 2020****P.C. :**

The petitioner's counsel informs us that all the respondents have been served. It seems most of the respondents have entered their appearance through their respective counsel.

2. Though the issue concerns the pensionary benefits of a retired employee, the issue seems to be deeper than what meets the eye. We reckon, it is fair for the Court to give an opportunity to the other respondents, most of them arrayed as eo nomine, to place their defence on record, so that the Court can decide the issue comprehensively.

3. Let the matter stand over on 26.11.2020.

M.S. JAWALKAR, J.**DAMA SESHADRI NAIDU, J.**

NH